SI.	Plan Schemes for	Funds Allocated in 2010-11 as
No.		per cent to total Plan Budget
1.	Scheduled Caste	73.94
2.	Other Backward Classes	11.10
3.	Persons with Disabilities	10.00
4.	Senior Citizens and Victims of Drug abuse	4.96

(b) Ministry is not implementing post matric scholarship scheme of Persons with Disabilities. The number of Post-matric scholarships given to SC and OBC students during 2006-07, 2007-08 and 2008-09 is given below.

Year	Post-matric Scholarships Given (Number in Lakh)		
	SC Students	OBC Students	
2006-07	26.42	4.11	
2007-08	31.59	4.12	
2008-09	34.58	8.65	

(c) The Central assistance is released to State Government/UT Administrations for disbursement of scholarships to eligible students. They are therefore responsible for ensuring the appropriate and effective utilization of funds released to them. Besides, the Ministry also sponsors evaluation studies from time to time through independent evaluation agencies to check whether their benefits reach the targeted students.

## Atrocities against Dalits

1286. DR. JANARDHAN WAGHMARE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is aware that incidents of harassment and atrocities on Dalits are on the increase; and
- (b) the number of incidents of Dalit harassment have taken place since UPA-II came in power?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) As per the data provided by National Crime Records Bureau, Ministry of Home Affairs, the number of cases registered by Police, under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, concerning offences of atrocities against Scheduled Castes, during the year 2006, 2007 and 2008, is as under:-

Year	Number of cases registered	
2006	26 <b>,</b> 665	
2007	29,825	
2008	<b>33,3</b> 67	

- Data for the year 2009 is not available.
- Data for the year 2010 would become due after completion of the calender year.

## Affect of monsoon season on completion of projects of CWG

1287. SHRI SABIR ALI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the projects in hands in respect of Commonwealth Games which are behind the schedule;
- (b) whether these on-going projects would be ready before the commencement of the games; and
- (c) whether completion of these projects would be adversely affected due to heavy rains in the current monsoon season, if so, the special steps proposed to be taken to ensure completion of these projects well before the commencement of the games?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) 17 competition venues, out of total of 18, have been completed, the remaining 01 venue is in an advanced stage of completion. These projects will be completed well in time for the Commonwealth Games.

(c) To offset the effect of the rain, additional manpower and machinery has been deployed, wherever necessary.

## Grants-in-aid under Deendayal Disabled Rehabilitation Scheme

1288. SHRI R.C. SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of grants-in-aid under Deendayal Disabled Rehabilitation Scheme released to various organizations in the country during the last three years, year-wise, organization-wise and State-wise;
- (b) the number of proposals for grants pending with the Ministry under the above scheme from various States during the last three years, year-wise, organization-wise and Statewise; and